

THE SUGAR CESS (AMENDMENT) ACT, 1982

No. 57 of 1982

[25th October, 1982.]

An Act to amend the Sugar Cess Act, 1982.

BE it enacted by Parliament in the Thirty-third Year of the Republic of India as follows:—

Short
title
and
com-
mence-
ment.

1. (1) This Act may be called the Sugar Cess (Amendment) Act, 1982.

(2) It shall come into force on such date¹ as the Central Government may, by notification in the Official Gazette, appoint.

Amend-
ment of
section
3:

2. In section 3 of the Sugar Cess Act, 1982, in sub-section (1),—

3 of 1982.

(a) for the words “ten rupees”, the words “fifteen rupees” shall be substituted;

(b) in the prov.so, for the words “five rupees”, the words “fourteen rupees” shall be substituted.

¹ 11-11-1982 *vide* notification No. G.S.R. 632 (E), dated 29-10-1982, Gazette of India, Extraordinary, 1982, Pt. II, Sec. 3(i).